

ANNEXURE-2

Name of the corporate debtor: .....; Date of commencement of liquidation: .....; List of stakeholders as on: .....

List of secured financial creditors

Sl. No. of creditor	Name of creditor	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim		Amount of mutual dues, that may be set off		Amount of claim rejected under verification	Amount of claim verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether covered security interest (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted	Amount of contingent claim	Amount of mutual dues, that may be set off				

STL EXPORT LTD

Annexure-2

Name of the corporate debtor: .....; Date of commencement of liquidation: 29.08.2023; List of stakeholders as on: 05.12.2023

CAS PER SEC 30(1)(23)

PA in UOER

05.12.2023

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List of unsecured financial creditors

Sl. No. of creditor	Name of creditor	Identification No.	Details of claim received		Details of claim admitted			Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee					
1.	ANVISHAY - CONSULTATION PVT LTD		28/9/20	29.72	0	LOAN	0		0	0	29.72	ON ACCOUNT OF PROSECUTION RAISED REGARDING CLAIM, IT HAS

VERIFIED AND FOUND THAT MATTER HAS NO RELEVANT EVIDENCE (AND PENDING, (DISPARED) IN DISTRICT COURT MORE, HOWEVER TIME OF 7 ONLY IS BEING PROVIDED TO SUSTAIN THE CLAIMS AND PRESENT BEFORE LIQUIDATOR.

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RAISED REGARDING CLAIM, IT HAS